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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.443/2003 IN O.A.NO.1663/2002

Friday, this the 19th day of December, 2003

Hon'ble Shri Kuldip Singh, Member (J)
- Hon'ble Shri S. K. Naik, Member (A)

Hoshiar Singh s/o Shri Khazan Singh
aged 32 years
DE (OCB) Telephone Exchange, Chilgarhi
Dharamshala (HP)-176215

..Applicant

(By Advocate: Shri T.C.Aggarwal for Shri S.K.Gupta)

Versus

1. Shri Anil Vyas
Secretary Telecom
Ministry of Communications
Deptt. of Telecommunication
Sanchar Bhawan
20 Ashoka Road, New Delhi-11

2. Shri S.D.Kaushik, Under Secretary
ADG-III (Vig-II)
Deptt. of Telecommunications
West Block-I, Wing-2, Ground Floor
R.K.Puram, Sector-I, New Delhi-66

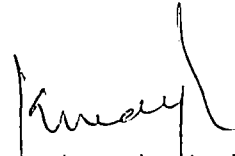
..Respondents

O R D E R (ORAL)

Shri Kuldip Singh:

Learned proxy counsel for applicant wants to withdraw the present Contempt Petition. The same is accordingly dismissed as withdrawn. However, the applicant will be at liberty to take appropriate steps in accordance with law.


(S. K. Naik)
Member (A)


(Kuldip Singh)
Member (J)

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